

(1)

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP 392/2005

OA 2899/2003

New Delhi, this the 04<sup>th</sup> day of May 2006

**HON'BLE MR. V. K. MAJOTRA, VICE-CHAIRMAN (A)  
HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)**

1. Shyam Lal, S/o Shri Mathura
2. Shri Shyam Lal, S/o Shri Jhallu.
3. Shri Puti Lal, S/o Shri Durgaram.
4. Shri Ram Khilawan, S/o Shri Guru Prasad.
5. Shri Gaya Prasad, S/o Shri Bansilal.
6. Shri Kadam Singh, S/o Shri Ram Kala.
7. Shri Raj Pal, S/o Shri Het Ram.
8. Shri Ramesh Chander, S/o Shri Anup Singh.
9. Shri Panna Lal, S/o Shri Chadi Lal.
10. Shri Kali Charan, S/o Shri Ram Avtar.
11. Shri Ram Sumer, S/o Shri Mahavir.
12. Shri Suraj Nath, S/o Shri Laxmi Prasad.
13. Shri Ram Avtar, S/o Shri Keenu.
14. Shri Ram Kishore, S/o Shri Ayodhaya.
15. Shri Pyare Lal, S/o Shri Bhagwan Deen.
16. Shri Prem Pal, S/o Shri Sepahi.
17. Shri Raghuwar Dayal, S/o Shri Ram Chhabbi.
18. Shri Raja Ram, S/o Shri Devi Prasad.
19. Shri Bhullan, S/o Shri Ram Lutawan.
20. Shri Bikao, S/o Shri Tagale.
21. Shri Chottey Lal, S/o Shri Ganga Deen.
22. Shri Baderi, S/o Shri Kallu.
23. Shri Ram Surat, S/o Shri Shiv Narayan.
24. Shri Ram Dass, S/o Shri Mahaveer.
25. Shri Khub Lal, S/o Shri Sumhari.
26. Shri Mansa, S/o Shri Patri.
27. Shri Nauda Ram, S/o Shri Sallu Ram.
28. Shri Deep Chand, S/o Shri Bawo.
29. Shri Ram Lal, S/o Shri Sumai.
30. Shri Dashrath, S/o Shri Jhuri Ram.
31. Shri Rampati, S/o Shri Badri.
32. Shri Kanaiyalal, S/o Shri Jageshwar.
33. Shri Shyam Lal, S/o Shri Ram Gopal.
34. Shri Ram Prasad, S/o Shri Ram Avtar.
35. Shri Ram Sumer, S/o Shri Sukahi.
36. Shri Rameshwar, S/o Shri Devi Ram
37. Shri Ram Asrey, S/o Shri Ram Prasad.
38. Shri Ram Charan, S/o Shri Sardar

All Gangmen working under  
Section Engineer, P. Way,  
Northern Railway, Delhi.

...Applicants.

(By Advocate Shri Amit Anand)

VERSUS

Union of India: through

U

1. Shri V.N. Mathur,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Shri S.B. Mahi  
Divisional Supdtg. Engineer©,  
Northern Railway, D.R.M. Office,  
Chemsford Road, New Delhi.
3. Shri Bhagwan Malik  
Assistant Divisional Engineer,  
Northern Railway,  
New Delhi.
4. Shri Rajesh Ved.  
Section Engineer (P. Way)  
Northern Railway,  
New Delhi.

... Respondents.

(By Advocate Shri A.P. Sahay)

#### ORDER (ORAL)

By Hon'ble Mr. V.K. Majotra:-

Learned counsel heard.

2. It has been alleged on behalf of applicants that respondents have disobeyed the deliberately and willfully disregarded the directions of this Court contained in order dated 12.8.2004 (Annexure C-1) whereby OA 2899/2003 was disposed of with an observation that applicants' claim should be considered and disposed of in the light of the decisions given by the Tribunal in cases cited by the applicants in the decision. Learned counsel further submitted that respondents have rejected applicants' claim vide order dated 25.5.2005 (Annexure R-1) on the ground that relevant documents are not available at this late stage. As such respondents have required the applicants to submit documents in support of their claim within a period of fifteen days for consideration. We have also seen the original document produced by learned counsel for respondents to the effect that these orders passed by the respondents were delivered to the applicants to who have given their acknowledgement by way of their signatures / thumb impressions.

Obviously respondents have yet not finally disposed of applicants' claim as they

U

*however*

have yet to receive the documentary proof from them and to take ~~a~~ decision thereafter. As such applicants are given an opportunity with the consent of learned counsel of the applicants to submit the relevant documents in support of their claim to the respondents within a period of fifteen days from today and within another fifteen days, respondents shall pass detailed and speaking orders. The Contempt Petition, as such, is disposed of and notices to respondents are discharged, however, with liberty to the applicants to resort to appropriate legal proceedings on remaining aggrieved after the final orders are passed by the respondents in compliance of these orders.



(Mukesh Kumar Gupta)  
Member (J)



(V.K. Majotra) 4.5.06  
Vice-Chairman (A)

/gkk/